







OFFICES OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE  
 AND DEPOSIT SCHEME (POWER BYOTI ACCOUNT IN STATE BANK OF  
 INDIA)

20.2.17

In the Court of A.C.J.M. III 92M

Number	Name of Parties	Section/Act	Police Station / Proposed	Department	Fine	Remarks
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The proposed  
 fine may be  
 deposited in  
 account number  
 \_\_\_\_\_ (To be  
 filled in by the  
 District  
 Judge/ship before  
 uploading this  
 proforma on the  
 website) of State  
 Bank of India  
 along with  
 applicable  
 commission after  
 filling up the  
 prescribed  
 challan/Deposit  
 slip. (The details  
 of the Scheme  
 and Challan  
 forms are  
 available on the  
 website)

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*[Handwritten signature]*  
 Addl Chief Magistrate III  
 Bareilly



Date - 28/02/2017

In the Court of... J.M. Faridpur

Remarks	Under Police Station / Proposed	Department / Fine	Section/Act	Name of Parties
The proposed fine may be deposited in				
in				
account number				
(to be				
filed in by the				
District				
Judgeship before				
uploading this				
programs on the				
website) of State				
Bank of India				
along with				
applicable				
commission after				
filling up the				
prescribed				
Challan/Deposit				
slip. (The details				
of the Scheme				
and Changan				
forms are				
available on this				
website)				

File

J.M. Faridpur  
 Bareilly

28/02/2017  
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